Consultant wilh the status of an ex-officio Secretary to the Government of India and three other Consultants.

Wnllen Answers

(b) Not yet.

(c) Does not arise.

Jobs tor Educated Unemployed in Bihai and Rajasthan

1416. SHRI GANESH LAL MALI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Central Government have provided aid to the Bihar Government for providing jobs to the educated unemployed in the Slate during 1972-73 and during 1973-74;

(b) if so the amount of aid provided;

(c) the details of the scheme financed and to be financed therewith; and

(d) the number of educated unemployed in the States of Bihar and Rajasthan, separately in 1971, 1972, and at present?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI 2. A. ANSARI): (a) Yes, Sir.

(b) A sum of Rs. 51 lakhs (Rs. 54 lakhs as loan and Rs. 17 lakhs as Grant-in-aid) was released to the Government of Bihar in 1972-73. Another sum ol Rs. 70 lakhs (Rs. 47 lakhs as loan and Rs. 23 lakhs as Grant-in-aid) has been allotted for 1978-74.

(c) Under the pattern of assistance foi the year 1972-73 the amount was to be utilised on a package of assistance comprising training, setting up industrial estates, seed money for purchase of machinery establishment charges and other miscellaneous expenses. In the light of experience gained in the operation of the scheme the pattern was modified. The amount allocated in 1973-74 is to be utilised by the Slate: Governments in the following manner: \bullet

(i) For selling up a package of consultancy set vices in the States.

(ii) For meeting expenses incurred in connection with preparation of feasibility reports b\ professional consultancy organisations.

(iiij In incur expenses on account of specific services or studies aimed ai preparation of feasibility reports and detailed project reports.

' to Questions

(iv) For the margin money required by State Small Industry Development Cor-poration to enable them to draw maximum institutional finance for setting up industrial estates or commercial estates.

(v) Fo uncr the expenses in connection wiili rent subsidy.

(vi) For margin money for entrepreneurs and equity contribution to indus-trial co-operatives.

(d) Information is being mllected and will he laid on the table of the House.

Recommendations of the Committee on Tele-communicat ions

1117. SHRI CHANDRAMOULI JAGAR-LAMUDI : SHRI LOKANATH MISRA: SHRI DEBANANDA AMAT:

SHRI K. P. SINGH DEO:

Will the Minister of COMMUNICA-I KINS be pleased lo slate:

(a) whether Government appointed any Committee to study and recommend on the problems "I development of tcieiomtminicaliun facilities vis-a-vis the rate of ysarly economic growth for the Fifth and .iixtlt Plan Period:

(h) if so, the lei ms of reference of the Committees; and

(i i whether the Committees have submitted the recommendations, it so, the details thereof?

THE MINISTER OF COMMUNICA-IIONS (SHRI II. N. BAHUGUNA): (a) No Sir.

(b) and (c) Does not arise.

Committees to Review Shortfall of Telecommunications System

1418. SHRI CHANDRAMOULI JAGAR-LAMUDI:

SHRI LOKANATH MISRA: